

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT NO.III

(IB)-203 (ND)/2017

IN THE MATTER OF:

J.P. Engineers Pvt. Limited

... PETITIONER

Vs.

M/s. Indo Alusys Industries Pvt. Ltd.

... RESPONDENT

**SECTION :**

Under Section 9 IBC Code, 2016

Order delivered on 01.8.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

**For the Petitioner/applicant** : Mr. U.K. Chaudhary, Sr. Advocate

**For the Respondents** : Mr. Arun Kathpalia, Sr. Advocate  
Ms. Ruchi Agnihotri, Advocate  
Ms. Ananaya Ghosh, Advocate

**ORDER**

Learned Counsel for the parties are present. Arguments from both the parties were heard at length and the matter is reserved for passing orders.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
01.8.2017